

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,
CHENNAI**

O.A.NO. 247OF 2021

Between

1. D.Damodara Raju, S/o D. Venkatrama Raju, aged 47 years
P.V. Puram village, Sathyavedu Mandal,
Chittoor District, A.P. Phone No.8978136707

2. D. Vanamma, w/o D. Venkatrama Raju, aged 63 years
P.V. Puram village, Sathyavedu Mandal,
Chittoor District, A.P. Phone No.8978136707

Applicants...

AND

1. M/s Sai Lakshmi Balaji Infrastructure Pvt. Ltd., Located Near Chamarthi Kandriga, S.T. Colony, P.V. Puram Panchayathi, Sathyavedumandal, Chittoor District, A.P. its registered address is Vignana Nagar, Varadaiahpalem Village & Mandal, Chittoor District A.P. Email id & Phone No Not known

2. Tirumuru Damodara Reddy, S/o Gopal Reddy aged 52 years
Managing Director (DIN:03519124),
Vignana Nagar, Varadaiahpalem
Village & Mandal, Chittoor district, A.P. Email id: & Phone No Not known

3. Deputy Director, Mines & Geology,
586, Bound Street,
Greamspet, Chittoor District, Chittoor, A.P
Email id:ddminesctr@gmail.com & Phone:6309355932

4. Andhra Pradesh Pollution Control Board,
Zonal Office : Kurnool, 1st Floor,
Shankar Shopping Complex, Krishna Nagar Main Road.
Kurnool- 518002
Email id:zotnl-jcee@appcb.gov.in & Phone: 08518233619 9866776716

5. Environmental Engineer,
O/o Andhra Pradesh Pollution Control Board,
Regional Office, N.T. Road, Balaji Colony,
Tirupati- 517 502, Chittoor district, A.P.
Email id:rotpt-ee1@appcb.gov.in & Phone9866776730

6. The Dy.Executive Engineer, Irrigation, Sathyavedu,
Chittoor District, A.P.
Govt Hospital Road, Karcheri Street, Sulurpetta
Email id: Not known & Phone-9440814826

7. The Dy. Executive Engineer, Roads & Buildings,
Nagari, Chittoor District, A.P.

8. The District Collector, Chittoor district, Chittoor, A.P.
Collectors Office, Chittoor
Email: collectorchittoor@gmail.com Phone 08572240333

D. Damodara Raju

9. The Chairman

State Level Environment Impact Assessment Authority

D.No.33-26-14 D/2, Near Sun rise Hospital, Pushpa Hotel Center, Chalamavery Street,
Kasthuribai Pet, Vijayavada, -520010

Andrapradesh

Email id: apseiaachairman@gmail.com Phone Not known

Respondents...

OBJECTIONS FILED ON COMMITTEE'S REPORT ON BEHALF OF THE
APPLICANTS

The Applicants most respectfully submit the following objections over the Committee's Report:

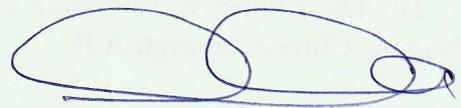
1. At the outset the Joint Committee's Report has not reflected fully in respect of the violations leveled in the Application. Though the Report confirmed about six violations in its report which were alleged by the Applicants, the Report is silent in respect of certain other specific violations which are obvious and clearly appearing on the ground.
2. In respect of the violation noted at para no. 7 of the Application regarding damage of irrigation channels, the Committee's Report is silent on this point.
3. In respect of the violation noted at para no. 11 & 12 of the Application regarding non erection of 10 meters protective screens towards East and South sides of mining area in order to protect the agriculture lands from dust nuisance was not looked into by the Committee.
4. Further in respect of the illegal mining noted at para no. 20 of the Application, the Report is silent on this point.
5. It is further submitted that the four crusher units erected by the company in unlicensed survey numbers explained in para 21 of the Application was not covered by the Committee. It is pertinent to mention here that the Govt., Surveyor's report filed as Annexure-A12 can be looked into for confirmation of this fact.

It is thereby humbly requested that this hon'ble tribunal may be pleased to look into these points wherein the Committee's Report is silent over these violations and therefore necessary steps may be taken in order to do justice in the matter.

Date at Chennai on this the 6th day of April 2022



Applicant



Advocate for Applicants

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And another.

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Chittoor District, A.P. its registered address is
Vignana Nagar, Varadaiahpalem Village &
Mandal, Chittore District A.P. Email id & Phone
No Not known
And others.

Respondents...

OBJECTIONS FILED ON COMMITTEE'S
REPORT ON BEHALF OF THE
APPLICANTS

M/S. M.DEVARAJ.M.L.,
M.JAYACHANDRA RAJU
A.VIJAYAKUMAR
S.KISHOREKUMAR

Counsel for Applicants

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